

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 101
IB-700/ND/2020**

**IN THE MATTER OF:
M/s GS Steel**

...PETITIONER

Vs

M/s SKX Infra Tech Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 26.10.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :**

ORDER

IA No. 4515 of 2020

Heard the submissions made by the proxy counsel for the operational creditor and perused the contents of the application. The application for urgent hearing and listing of IB-700/ND/2020 is allowed. Let, the matter be listed for hearing on 9th November, 2020 and serve notice on the corporate debtor to attend the virtual hearing.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)